

SPECIAL BENCH  
COURT - I

O-239

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/5(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	VEDIKA CREDIT CAPITAL LTD VS M/S. SHRIRAM POWER & STEEL PVT LTD
UNDER SECTION	SEC. 213

**Appearances (via video conferencing/physically)**

**For the Company**

**Mr. Sudhir Mehta, Adv.**

**Ms. Tanvi Luhariwala, Adv.**

**Mr. Anurag Bagaria, Adv.**

**Mr. Devansh Sonthalia, Adv.**

**ORDER**

1. None appears for petitioner. Ld. Counsel for the company present.
2. Await presence. Post this matter before regular Bench on **12.06.2024**.

**D. ARVIND  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**